

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

CP No. 13/59/2013

**CORAM:**

**PRESENT: MS. DEEPA KRISHAN**  
**HON'BLE MEMBER(T)**

**MS. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
12.02.2018**

**NAME OF THE COMPANY: Smita Rajeev Sah Vs. Sah Theatres Pvt. Ltd.**

**SECTION OF THE COMPANIES ACT: 59**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
	For the Petitioner (s):	Mr. A. K. Thakur and Ms. Kavita Singh, Advocates		
	For the Respondent (s):	Mr. Arvind Gupta, Advocate for R2 & R7 Mr. Pranet Das with Mr. Abhishek, Advocates for R 4 & 9		

**ORDER**

Renotify this case on 16<sup>th</sup> April, 2018.

-S-d-1

**(Deepa<sup>o</sup> Krishan)**  
**Member (T)**

-S-d-1

**(Ina Malhotra)**  
**Member (J)**